

**GOVERNMENT OF INDIA  
STEEL  
LOK SABHA**

UNSTARRED QUESTION NO:4586  
ANSWERED ON:22.04.2013  
DELAY IN RE LAYING OF ROADS  
Semmalai Shri S.

**Will the Minister of STEEL be pleased to state:**

- (a) whether the Government has undertaken the work of maintenance of pipeline and re-laying of road from Poolampathy to Salem Steel Plant;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether there has been an inordinate delay in the completion of the said work;
- (d) if so, the reasons therefor and the present status thereof; and
- (e) the steps taken/being taken by the Government to expedite the tender procedure and to ensure that the re-laying work be taken up and completed without any further delay?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF STEEL (SHRI BENI PRASAD VERMA)

- (a)&(b) The Government has not undertaken the work of maintenance of pipeline and re-laying of road from Poolampathy to Salem Steel Plant of SAIL (SSP). The approach road from Poolampathy to SSP for maintaining the water pipeline laid for water supply to the Plant was laid by and is maintained by SAIL.
- (c)&(d) SAIL has, in-principle, approved a proposal for re-laying the road in three phases under its Addition Modification Replacement (AMR) Scheme. Only one tender out of the three received for the first phase to repair 6.84 km of the road fulfilled the technical and commercial eligibility conditions. The value quoted by the tender was, however, higher than the estimated value of the work. Hence the contract was not awarded. Fresh tender process is in progress.
- (e) SAIL has been asked to issue appropriate instructions to SSP for timely completion of the task.